

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. Interlocutory Application (IBC)(Dis.)/22/2024 IA 5807/2023
IA 1697/2024 In C.P. (IB)/1106(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024

NAME OF THE PARTIES: - Interlocutory Application (IBC)(Dis.)/22/2024-
Mr. Ramesh Shetty
IA 5807/2023 Ramesh M. Shetty
V/s
Mrs. Chitralekha Krishnakumar Menon
IA 1697/2024 Ramesh Shetty
V/s
Religare Finvest Limited
IN THE MATTER OF
State Bank of India
V/s
MMS Infrastructure Limited

Section: 54(1) Application under any other provisions- IBC 19(2) U/s 7 of (IBC)

ORDER

Interlocutory Application (IBC) (Dis)/22/2024: - Adv. Vidya Kata appeared for the Resolution Professional/Applicant through VC. List this matter on **06.08.2024**.

IA.No.5807/2023: - Adv. Vidya Kata appeared for the Resolution Professional/Applicant through VC. CS. P S Thakre appeared for the Respondent. List this matter on **06.08.2024**.

IA.No.1697/2024: - Adv. Vidya Kata appeared for the Resolution Professional/Applicant through VC. Adv. Sanjeev Singh, Adv. Ms. Mudrakshi, Adv.

Ms. Sandipa Bhattacharjee appeared for the Respondent through VC. Counsel for the Respondent seeks time to file reply. The reply be filed within a period of two weeks by serving an advance copy of the reply to the other side. List this matter on **06.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)